

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
29.10.96 <i>[Signature]</i>	Sd. O.P. Mehta, counsel for the applicant. At the request of the counsel for the applicant, he is permitted to withdraw the application with liberty to file a fresh application or applications. Dismissed as withdrawn. <i>[Signature]</i> (S.C. Vaish) Adm. Member <i>[Signature]</i> (Gopal Krishna) उपाध्यक्ष Vice Chairman

Part II and III destroyed
in my presence on 3.11.03
under the supervision of
section officer (I) as per
order dated 19/3/2002

[Signature]
Section officer (Record)

General (1993)
(GAWD 12)
1993-1994
1993-1994

1993-1994
1993-1994
1993-1994
1993-1994